

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal Nos. 5414-5415/2010

T. UDAYKUMAR

Appellant(s)

VERSUS

RAVICHANDRAN AND ORS. & ORS.

Respondent(s)

WITH

C.A. No. 5420-5422/2010 (XII)C.A. No. 5423-5425/2010 (XII)C.A. No. 5444-5445/2010 (XII)C.A. No. 5437/2010 (XII)

Date : 27-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Mr. R. Padmanabhan, Sr. Adv.
Mr. Arimardhan Sharma, Adv.
Ms. Ruchi Arya, Adv.
Mr. Pramod Dayal, AOR
Ms. Mirinalini Ramesh, Adv.
Mr. Rakesh Kumar, Adv.
Mr. Kunal Prakash, Adv.
Mr. Alok Kumar Pandey, Adv.Mr. Vikas Mehta, AOR
Mr. Kartik Pandey, Adv.
Mr. Ankit Vashisht, Adv.Mr. Abdul Hameed, Sr. Adv.
Ms. Anshula Vijay Kumar Grover, AOR

Ms. A. Sumathi, AOR

Mr. Nagamuthu S., Sr. Adv.
Mr. Shubham Saigal, AOR

For Respondent(s)

Mr. S. Thananjayan, AOR

Mr. R. C. Kohli, AOR
Mr. R. V. Kameshwaran, AOR
Mr. Shashi Bhushan Kumar, AOR
Ms. Neha Sharma, AOR
Mr. Deeptakirti Verma, Adv.
Ms. A. Sumathi, AOR
Mr. Rakesh K. Sharma, AOR
Mr. T. Harish Kumar, AOR
Mr. R. Viduthalai, Sr. Adv.
Mr. K. V. Jagdishvaran, Adv.
Mr. Gandeepan, Adv.
Ms. G. Indira, AOR
Mr. Sabarish Subramanian, AOR
Mr. Vinodh Kanna B., AOR
Mr. Varun Singh, AOR
Ms. Nalini Chidambaram, Sr. Adv.
Ms. Anshula Vijay Kumar Grover, AOR

UPON hearing the counsel, the Court made the following
O R D E R

The appeals are disposed of in terms of the signed order.
Pending application(s), if any, shall stand disposed of.

(BABITA PANDEY)
AR-CUM-PS

(R.S. NARAYANAN)
ASSISTANT REGISTRAR

(Signed order is placed on the file)